



OFFICE ORDER NO. 158 OF 2019

Sub : Holding of 4th National Lok Adalat at Head Office of this Court on Saturday, the 14th December, 2019.

Ref : This Office Circular No. 110 of 2019, dated 06th November, 2019.

In pursuant to the directions given by the Hon'ble Executive Chairman, National Legal Services Authority, the '4th National Lok Adalat' is scheduled to be held on **Saturday, the 14th December, 2019.**

In view of above, the following panels at Head Office at Dhobi Talao, Mumbai-400 002 is hereby constituted to deal with matters placed before the said panel for effective and amicable settlement.

Panel No.	Name of Panel Members	Venue	Name of the Staff assigned to the Panel
<u>02nd Floor, Old Building</u>			
1.	i) Shri. O. S. Patil, Judge ii) Shri. S. M. Haridas, Advocate iii) Shri. Rajiv Savant, Architect and Social Worker	Court Room No. 5	i) Smt. V. S. Bansode, Judicial Clerk ii) Shri. Amol S. Salve, Clerk-Typist iii) Shri. U. U. Nimbre, Hamal
2.	i) Smt. J. S. Jagdale, Judge ii) Smt. Rekha Shukla, Advocate iii) Shri. Ashok Shinde, Social Worker	Court Room No. 6	i) Smt. N. P. Tirlotkar, Judicial Clerk ii) Shri. Kishor S. Vispute, Clerk-Typist iii) Shri. P. C. Londhe, Hamal
3.	i) Shri. K. M. Jaisingani, Judge ii) Shri. Vijay Dhadam, Advocate iii) Smt. Rekha Mehta, Social Worker	Court Room No. 7	i) Smt. S. S. Khot, Tranlator & Interpreter ii) Shri. N. P. Pitale, Clerk-Typist iii) Shri. R. N. Ghosalkar, Hamal

A separate list of matters assigned to the respective panels is annexed herewith.

Smt. S. B. Mahale, Additional Chief Judge & Shri. D. S. Dabhade, Judge, Incharges of Lok Adalat, all Panel Heads and Panel Members are requested to remain present in Court Room No. 1 on **Saturday, the 14th December, 2019** at 10.30 a.m. sharp.

The Judicial Clerk/Translator & Interpreter, attached to the panel are directed to collect the matters of his/her panel from the Superintendent/Clerk-Typist Correspondence Department on **Friday, the 13th December, 2019** and submit the matters to the Correspondence Department after completion of work of the National Lok- Adalat along with a separate list of the matters assigned and settled in their respective panels.


The staff members attached to the Panel are directed to remain present in Court Room No. 1, at 10.00 a.m. sharp and follow the direction/instructions to be issued by the Panel Members.

The Litigants and their Advocates are requested to appear before the panel for settlement of their matters amicably.

The practicing Advocates are requested to extend their kind co-operation for grand success of National Lok-Adalat and accordingly, to assist the litigants as well as Panel Members for disposing the matters in the National Lok Adalat.

Shri. N. W. Sawant, Registrar and Shri. Naresh V. Shah, Additional Registrar of this Court are hereby directed to remain present and to make the necessary arrangement, as per requirement for smooth and effective functioning of National Lok-Adalat.

COURT OF SMALL CAUSES, }
MUMBAI : 12th December, 2019 }


(M. S. Kulkarni)
I/c Chief Judge